NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 5/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/) 3/2016

NAME OF THE PETITIONER(S)

ROJEE MATHEN P.

NAME OF THE RESPONDENT(S)

P. T. Mathai Constr. Company J. yd.

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

BIVIDHAR SHANKAR ADV. For Petitioner

2. D. JAYALAKSHMI (Adv)

KSR & Company Secretaris cup

3. S. Sri Vanhing

V. MAHESH

COUNSEL FOR

Respondent 1 to Rg

i Vanhini

ORDER

Shri R Vidhya Shankar, counsel for petitioner present. Ms S Sri Varshini, representing counsel for R1 to R3 and Ms D Jayalakshmi, representing counsel for R4 are present. Counsel for R1 to R3 prayed time for submitting final arguments since her senior counsel is at Bangalore. Time extended at request. Put up on 11.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)